

ORISSA HIGH COURT

FILING REPORT AS ON :11/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004065/2020	KUBER SARAF VS STATE OF ODISHA	JAGABANDHU SAHU VS	BHATILI /48 /2020 () //
2	BLAPL/0004066/2020	BIPIN KUMAR BHOI VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 () //
3	BLAPL/0004067/2020	MUKESH BHOI VS STATE OF ODISHA	B.SAHOO VS	SASON /112 /2015 () //
4	BLAPL/0004068/2020	DEBA MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /206 /2019 () //
5	BLAPL/0004069/2020	ARBIND @ ARBIN TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAJGANGPUR /294 /2019 () //
6	BLAPL/0004070/2020	PRAFULLA CHANDRA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BAIDYANATHPUR /175 /2018 () //
7	BLAPL/0004071/2020	AINAL SK. @ AINAL SEKH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUSHOTTAMPUR /56 /2020 () //
8	BLAPL/0004072/2020	MEHER @ PRASANTA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /115 /2019 () //
9	BLAPL/0004073/2020	INDRAMANI SAHU @ BIBEKA VS STATE OF ODISHA	KABITA PATRA VS	TUSRA /138 /2018 () //
10	BLAPL/0004074/2020	MEHER @ PRASANTA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /137 /2019 () //
11	BLAPL/0004075/2020	SUNA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /51 /2020 () //

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12	BLAPL/0004076/2020	NAGEN DEHURY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /23 /2018 () //
13	BLAPL/0004077/2020	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	B.S.DASPANDA VS	SAMBALPUR VIGILANCE /15 /2020 () //
14	BLAPL/0004078/2020	SUJIT BEHERA VS STATE OF ODISHA	B.S.DASPANDA VS	SONEPUR /103 /2019 () //
15	BLAPL/0004079/2020	TRILOCHAN PAIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /34 /2020 () //
16	BLAPL/0004080/2020	SOURI NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHALLIKOTE /110 /2018 () //
17	BLAPL/0004081/2020	LAXMAN PANGI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ORKEL /49 /2020 () //
18	BLAPL/0004082/2020	ANIT HALADHAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BORIGUMMA /102 /2018 () //
19	BLAPL/0004083/2020	PRAHALLAD BEHERA VS STATE OF ODISHA	RANJA KUMAR NAYAK VS	BAIDESWAR /47 /2016 () //
20	BLAPL/0004084/2020	PRAMOD BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /115 /2020 () //
21	BLAPL/0004085/2020	PAPUN PENTHOI VS STATE OF ODISHA	B.B.ROUTRAY VS	PALLAHARA /81 /2016 () //
22	BLAPL/0004086/2020	SURENDRA PINGUA VS STATE OF ODISHA	B.B.ROUTRAY VS	PALLAHARA /2 /2018 () //
23	BLAPL/0004087/2020	KIRTAN DEHURY @ SAMANTA	B.B.ROUTRAY	PALLAHARA /87 /2013

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		VS	VS	()
24	BLAPL/0004088/2020	STATE OF ODISHA SUMANTA KHATUA	PRIYAMBADA SARANGI	// NIHALPRASAD /42 /2019
		VS	VS	()
25	BLAPL/0004089/2020	STATE OF ODISHA GANGADHAR SINGH	DUSMANTA KUMAR NAIK	// CHANDIPOSH PS /39 /2018
		VS	VS	()
26	BLAPL/0004090/2020	STATE OF ODISHA BHASKAR SAHU	SOUBHAGYA KUMAR DASH	// BHANJANAGAR /297 /2019
		VS	VS	()
27	BLAPL/0004091/2020	STATE OF ODISHA SURENDRA BARIK	R.N.MOHANTY	// KHURDA P.S. /420 /2019
		VS	VS	()
28	BLAPL/0004092/2020	STATE OF ODISHA MURALIDHAR BANUA	PRASANTA KUMAR NANDA	// NARAYANPATNA /36 /2015
		VS	VS	()
29	CONTC/0001970/2020	STATE OF ODISHA KABERI SANTA	ADV	// //
		VS	VS	()
30	CONTC/0001971/2020	DEBENDRA BAHADUR SINGH DHURUA SUBHASHMITA SAHU	ADV	// //
		VS	VS	()
31	CONTC/0001972/2020	PRADIPTA KUMAR MOHAPATRA JAYARAM SAHU	ADV	// //
		VS	VS	()
32	CONTC/0001973/2020	G.MATHI VATHANAN PRATAP CH BARIK	ADV	// //
		VS	VS	()
33	CONTC/0001974/2020	SAMBIT SATPATHY ARUNA KUMAR PANDA	ADV	// //
		VS	VS	()
34	CONTC/0001975/2020	PRADIP KUMAR NAYAK PRAMOD KUMAR PANDA	ADV	// //
		VS	VS	()

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35	CONTC/0001976/2020	PRAFIP KUMAR NAYAK CHITTARANJAN MOHANTA VS RATAN SOREN	ADV VS	// // ()
36	CONTC/0001977/2020	NALINI KANTA SUNDARAY VS CHITHRA ARUMUGAM	ADV VS	// // ()
37	CONTC/0001978/2020	BYASADEV PRADHAN VS STATE OF ODISHA	ADV VS	// // ()
38	CONTC/0001979/2020	DURGA PR.LENKA VS SASWAT MISHRA	ADV VS	// // ()
39	CONTC/0001980/2020	PRAVAT KUMAR PADHI VS SHYAMABHAKTA MISHRA	ADV VS	// // ()
40	CONTC/0001981/2020	DHARMU DHARUA VS SURENDRA KUMAR	ADV VS	// // ()
41	CONTC/0001982/2020	NILAKANTHA MAJHI VS SURENDRA KUMAR	ADV VS	// // ()
42	CONTC/0001983/2020	DHRUBA KUMAR BUILDERS P. LTD. VS SANKARSAN NAYAK	ADV VS	// // ()
43	CONTC/0001984/2020	DHRUBA KUMAR BUILDERS P. LTD. VS SANKARSAN NAYAK	ADV VS	// // ()
44	CRLA/0000347/2020	RADHUA @ RADHAKANTA PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHILA P.S. BUXIBAZAR /164 /2014 ()
45	CRLA/0000348/2020	RAJIB KUMAR ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /77 /2020 ()

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46	CRLA/0000349/2020	PRASANTA @ MANGU GOUDA VS STATE OF ODISHA	S.K.BHANJADEO VS	KABISURYANAGAR (KODALA) /304 /2018 () //
47	CRLA/0000350/2020	ISWAR GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /136 /2019 () //
48	CRLMP/0000629/2020	BIKRAM ROUT VS STATE OF ORISSA	P.R.SINGH VS	/ /0 () //
49	CRLMP/0000630/2020	DHOBA SWAIN VS STATE OF ORISSA	SIDHARTHA DAS VS	/ /0 () //
50	CRLREV/0000297/2020	JAGU MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /2 /2019 () //
51	CRLREV/0000298/2020	DURYODHAN DEHURY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KEONJHAR SADAR /89 /2020 () //
52	CRP/0000010/2020	UCO BANK VS PURNIMA AGRAWAL	SUBRATA KUMAR MOHANTY VS	/ / () //
53	CRREV/0000003/2020	JAGU MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /2 /2019 () //
54	FAO/0000562/2020	THE MANAGER, NEW INDIA ASSURANCE COMPANY LTD VS NAYANA DEI@ SAHOO	ADDL.STANDING COUNSEL VS	/ / () //
55	FAO/0000563/2020	THE STATE OF ORISSA VS RAJ KISHORE BARIK	ADDL.GOV'T ADVOCATE VS	/ / () //
56	FAO/0000564/2020	STATE OF ODISHA VS SAMAR SEKHAR SINGH	ADDL.STANDING COUNSEL VS	/ / () //
57	FAO/0000565/2020	STATE OF ODISHA	ADDL.GOV'T ADVOCATE	/ /

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		VS	VS	0
58	MACA/0000436/2020	RAJKISHORE SAMAL GOURI SANKAR SAMAL	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0
59	MATA/0000066/2020	PRAKASH CHANDRA PRADHAN SANDHYALAYA SWAIN	VS N.P.PATRA	// //
		VS	VS	0
60	RVWPET/0000246/2020	NIRMAL CHANDRA SWAIN BHUBANESWAR MUNICIPAL CORPORATION	VS PRADIPTA KUMAR MOHANTY	// //
		VS	VS	0
61	WA/0000346/2020	STATE OF ODISHA STATE OF ODISHA	VS SR.STANDING COUNSEL (S AND ME)	// //
		VS	VS	0
62	WA/0000347/2020	POULASTI SAHOO STATE OF ORISSA	VS SR. STANDING COUNSEL (S AND ME)	// //
		VS	VS	0
63	WA/0000348/2020	NARAHARI JENA MANAGING COMMITTEE OF EKALABYA MODERN	VS DURGESH NARAYAN RATH	// //
		VS	VS	0
64	WA/0000349/2020	STATE OF ODISHA STATE OF ODISHA	VS SR.STANDING COUNSEL (S AND ME)	// //
		VS	VS	0
65	WA/0000350/2020	SANTAN SAHOO PRALIPSA ROUT	VS J.K.LENKA	// //
		VS	VS	0
66	WA/0000351/2020	ODISHA UVIVERSITY OF AGRICULTURE AND TECHNOLOGY GOVERNING BODY OF BIREN MITRA MEMORIAL	VS MANMAYA KUMAR DASH	// //
		VS	VS	0
67	WP(C)/0014277/2020	SOUAMYASHREE DAS BAMDEV BEHERA	VS K.P.MISHRA	// //
		VS	VS	0
68	WP(C)/0014278/2020	STATE OF ODISHA CHANDRAKANTA MISHRA	VS ASHOK PATTANAIAK	// //
		VS	VS	0

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69	WP(C)/0014279/2020	STATE OF ODISHA T.LACHMAN RAO VS	JYOTI PATNAIK VS	// // 0
70	WP(C)/0014280/2020	STATE OF ODISHA RANJAN JENA VS	GANESH PRASAD SAMAL VS	// // 0
71	WP(C)/0014281/2020	COLLECTOR JAJPUR PURNA CHANDRA ROUT VS	SUBHRANSHU BHUSAN MOHANTY VS	// // 0
72	WP(C)/0014282/2020	THE AUTHORIZED OFFICER PRAHALLAD DAS VS	SUBHRANSHU BHUSAN MOHANTY VS	// // 0
73	WP(C)/0014283/2020	THE AUTHORIZED OFFICER (NESCO UTILITY) SUSHANTA KUMAR UPADHAYA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
74	WP(C)/0014284/2020	THE AUTHORIZED OFFICER(NESCO) LAXMINARAYANPUR GRAM PANCHAYAT VS	G.N.MISHRA VS	// // 0
75	WP(C)/0014285/2020	COLLECTOR, PURI SAUDAMINI MISHRA VS	AUROVINDA MOHANTY VS	// // 0
76	WP(C)/0014286/2020	STATE OF ODISHA SURESH CHANDRA MOHANTY VS	NIRANJAN NAYAK VS	// // 0
77	WP(C)/0014287/2020	STATE OF ODISHA LAXMIPRIYA @ LAXMIPRAVA DIXIT VS	BISWA PRAKASH DHAL VS	// // 0
78	WP(C)/0014288/2020	THE STATE OF ODISHA RAMESH CHANDRA BISWAL VS	AUROBINDA SAHOO VS	// // 0
79	WP(C)/0014289/2020	STATE OF ORISSA GOLAP CHANDRA KAUSHIK VS	T.P.TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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80	WP(C)/0014290/2020	LAXMIPRIYA @ LAXMIPRAVA DIXIT VS THE STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
81	WP(C)/0014291/2020	M/S. A.P. MANPOWER, CONSOLTANCY AND SECURITY CONTRACTOR VS DISTRICT VETERINARY OFFICER, SUBARNAPUR	MANISH PRANTH VS	// 0 //
82	WP(C)/0014292/2020	A.NARESH VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
83	WP(C)/0014293/2020	KAUSAHALYA JAL @ BAG VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
84	WP(C)/0014294/2020	SISIR KUMAR ACHARYA VS STATE OF ODISHA	KABITA PATRA VS	// 0 //
85	WP(C)/0014295/2020	JAYANTI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
86	WP(C)/0014296/2020	PARTHASARATHI NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
87	WP(C)/0014297/2020	TANUJ KUMAR SABAT VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
88	WP(C)/0014298/2020	RUDRA PRATAP LENKA VS STATE OF ODISHA	L.MISHRA VS	// 0 //
89	WP(C)/0014299/2020	KISHORE KUMAR SARANGI VS ORISSA POWER TRANSMISSION CORPORATION LTD	PRONOY MOHANTY VS	// 0 //
90	WP(C)/0014300/2020	KAUSTUVA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// 0 //
91	WP(C)/0014301/2020	SUJATA SATAPATHY	L.K.MOHANTY	//

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		VS	VS	0
		STATE OF ORISSA		//
92	WP(C)/0014302/2020	THE WARDEN, P.G.HOSTELS	GURU PRASAD MOHANTY	//
		VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//
93	WP(C)/0014303/2020	ANANDA CHANDRA SAHOO	PRABIR KUMAR RAY	//
		VS	VS	0
		UCO BANK		//
94	WP(C)/0014304/2020	JAGDEO PRASAD	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0014305/2020	M/S. S.S.CONSTRUCTION CO.	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0014306/2020	KISHORE KUMAR BARIK	SADASIVA PATRA (1)	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0014307/2020	BINOD KUMAR AGRAWAL	TRILOCHAN NANDA	//
		VS	VS	0
		SEEMA @ DIPTI AGRAWAL		//
98	WP(C)/0014308/2020	PURNA CHANDRA KHITI	J.N.PANDA	//
		VS	VS	0
		COLLECTOR,KALAHANDI		//
99	WP(C)/0014309/2020	SASHIMANI RATH	SK.KALIM UDDIN	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0014310/2020	M/S S.S.CONSTRUCTION CO.,	S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0014311/2020	KADAMBINI SAHOO	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
102	WP(C)/0014312/2020	SUSANTA KUMAR SAHU	SUPRIYA PATRA	//
		VS	VS	0

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103	WP(C)/0014313/2020	UNION OF INDIA SANTILATA BISWAL VS	CHITTARANJAN PATTNAIK VS	// // 0
104	WP(C)/0014314/2020	STATE OF ODISHA EVENLINA HEMRAM VS	DEBENDRA DHAR VS	// // 0
105	WP(C)/0014315/2020	STATE OF ODISHA REHANA AZMI VS	BISWAJIT PASAYAT VS	// // 0
106	WP(C)/0014316/2020	STATE OF ODISHA MINNA JENA VS	SHASHI BHUSAN JENA VS	// // 0
107	WP(C)/0014317/2020	STATE OF ODISHA BIPRA NARAYAN MALLICK VS	SAMEER KUMAR DAS VS	// // 0
108	WP(C)/0014318/2020	STATE OF ODISHA CLASSIC SUPER CONTRACTION VS	P.R.SINGH VS	// // 0
109	WP(C)/0014319/2020	REGIONAL TRANSPORT OFFICER CLASSIC SUPER CONTRACTION VS	P.R.SINGH VS	// // 0
110	WP(C)/0014320/2020	REGIONAL TRANSPORT OFFICER CLASSIC SUPER CONTRACTION VS	P.R.SINGH VS	// // 0
111	WP(C)/0014321/2020	REGIONAL TRANSPORT OFFICER SIBA PRASAD PATRA VS	A.PATNAIK VS	// // 0
112	WP(C)/0014322/2020	STATE OF ODISHA CLASSIS SUPER CONTRACTION VS	P.R.SINGH VS	// // 0
113	WP(C)/0014323/2020	REGIONAL TRANSPORT OFFICER CLASSIC SUPER CONTRACTION VS	P.R.SINGH VS	// // 0
		REGIONAL TRANSPORT OFFICER		//

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114	WP(C)/0014324/2020	SIBA SANKAR PANDA VS SHYAM SUNDAR MAHANTA	SUBRAT KUMAR NAYAK VS	// ()
115	WP(C)/0014325/2020	REBATI PRADHAN VS STATE OF ODISHA	LALITENDU MISHRA VS	// ()
116	WP(C)/0014326/2020	LALIT KUMAR KEJRIWAL VS SECRETARY PANPOSH REGULATED MARKET COMMITTEE	PRASANTA KUMAR JENA VS	// ()
117	WP(C)/0014327/2020	SATYABHAMA PANIGRAHI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY..A VS	// ()
118	WP(C)/0014328/2020	M/S EMPOWERTRANS PVT.LTD. VS THE SALES TAX OFFICER, CT AND GST CIRCLE, BBSR	KANANBALA ROY CHOUDHURY VS	// ()
119	WP(C)/0014329/2020	M/S EMPOWERTRANS PVT.LTD. VS THE SALES TAX OFFICER, CT AND GST CIRCLE, BBSR	KANANBALA ROY CHOUDHURY VS	// ()
120	ABLAPL/0006628/2020	PURUSTAMB BAGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	LAXMIPUR /31 /2020 ()
121	ABLAPL/0006629/2020	PRAKASH BHOI VS STATE OF ODISHA	N.SAHANI VS	PIPLI /138 /2020 ()
122	ABLAPL/0006630/2020	RABI SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()
123	ABLAPL/0006631/2020	SACHIN ORAM VS STATE OF ODISHA	S.S.RAY-2 VS	SUNDARGARH SADAR /124 /2020 ()
124	ABLAPL/0006632/2020	MANOJ KUMAR BEHERA VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /194 /2020 ()
125	ABLAPL/0006633/2020	PRAKASH CHANDRA MOHAPATRA	JUGALA KISHORE PANDA	PARJANG /97 /2020

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		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0006634/2020	SANDEEP KUMAR SAHU	TAPAS KUMAR ACHARYA	BERHAMPUR TOWN /40 /2012
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0006635/2020	ROHIT BHANJA	RAMDAS ACHARYA	MANCHESWAR P.S. /238 /2019
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0006636/2020	PINTU @ PRAMOD KUMAR SAHOO @ PRAMOD KUMAR	BIRABAR PRASANNA DAS	CHANDILI /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0006637/2020	PANCHU GOUDA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0006638/2020	BAISHNAB CHANDRA PARIDA	MANAS RANJAN KHATUA	MADHUPATNA /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0006639/2020	SUBALA @ SABULI BEHERA	BIRABAR GANTHIA	/100 /2020
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0006640/2020	BISWANATH SWAIN @ BISWONATH SWAIN	RAJENDRA NARAYAN ROUT	KANAS /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0006641/2020	GITA SINGH	RAMAKRISHNA NAIK	PURI SADAR /138 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0006642/2020	MANASA RANJAN SAMAL	BIBHUTI RANJAN MOHANTY	JAJPUR SADAR /81 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0006643/2020	BINAYA PRADHAN @ BINAYA KUMAR PRADHAN	RAMAHANI	TANGI (KHURDA) /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0006644/2020	RANJAN KUMAR NAIK	ASUTOSH TRIPATHY	ANGUL TOWN /655 /2020
		VS	VS	()

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137	ABLAPL/0006645/2020	STATE OF ODISHA RAGHUNATH ROUT VS	GYANALOKA MOHANTY VS	// BALIKUDA /119 /2020 ()
138	ABLAPL/0006646/2020	STATE OF ODISHA SUBHA @ SUBHAKANTA SAHOO VS	K.C.TRIPATHY VS	// KHARABEL NAGAR P.S. /84 /2020 ()
139	ABLAPL/0006647/2020	STATE OF ODISHA RAMIN PRASAD SINGH VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /151 /2020 ()
140	ABLAPL/0006648/2020	STATE OF ODISHA BASANTI BEHERA VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /118 /2020 ()
141	ABLAPL/0006649/2020	STATE OF ODISHA RAMESWAR NAYAK VS	B.S.DASPANDA VS	// / /0 ()
142	ABLAPL/0006650/2020	STATE OF ODISHA CHITTARANJAN PRUSTY VS	M.R.KHATUA VS	// CHANDABALI /177 /2015 ()
143	ABLAPL/0006651/2020	STATE OF ODISHA NITYANANADA KARMAKAR VS	RAJIB LOCHAN PATTNAIK VS	// ORKEL /104 /2018 ()
144	ABLAPL/0006652/2020	STATE OF ODISHA RAJA DALABEHERA VS	TAPAS KUMAR ACHARYA VS	// KHALLIKOTE /200 /2018 ()
145	ABLAPL/0006653/2020	STATE OF ODISHA PRAVAKAR BEHERA @ TAVA VS	M.R.DHAL VS	// PIPLI /137 /2020 ()
146	ABLAPL/0006654/2020	STATE OF ODISHA MAHENDRA SAHOO @ BIBHU VS	SATYA NARAYAN MULIA VS	// JATNI P.S. /190 /2020 ()
147	ABLAPL/0006655/2020	STATE OF ODISHA MAHENDRA SAHOO @ BIBHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// JATNI P.S. /177 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0006656/2020	SUBHAM TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /271 /2020 () //
149	ABLAPL/0006657/2020	PABITRA KUMAR BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	DASPALLA /155 /2018 () //
150	ABLAPL/0006658/2020	KRUSHNA CHANDRA SWAIN @ BABU SWAINSANTANU KUMAR SARANGI VS STATE OF ODISHA	VS	BADAGODA P.S. /158 /2020 () //
151	ABLAPL/0006659/2020	ABHIMANYU JAGADALA VS STATE OF ODISHA	SATYABRATA PANDA VS	BAUNISUNI /40 /2020 () //
152	ABLAPL/0006660/2020	RAM GOPAL PANI @ RAMU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /214 /2020 () //
153	ABLAPL/0006661/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /165 /2020 () //
154	ABLAPL/0006662/2020	GHANA SHYAM BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /129 /2020 () //
155	ABLAPL/0006663/2020	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SAMBEET KUMAT PATTANAYAK VS	NIMAPADA /99 /2020 () //
156	ABLAPL/0006664/2020	HIMANSHU BARIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA TOWN /323 /2020 () //
157	ABLAPL/0006665/2020	RAJENDRA DHURUA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	TAISARA /72 /2020 () //
158	ABLAPL/0006666/2020	BIBHUTI BUSAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	NALCO /64 /2018 () //
159	ABLAPL/0006667/2020	MANOJ @ MANOJ KUMAR LENKA	BIBHUDANANDA MOHAPATRA	BONTH /67 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0006668/2020	RABINARAYAN NAYAK	BIBHUDANANDA MOHAPATRA	BHADRAK RURAL /313 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0006669/2020	PRITIRANJAN @ CHIKUNA BALIARSINGH	PRASANTA KUMAR NANDA	MANCHESWAR P.S. /160 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0006670/2020	PRAMOD KUMAR SAHU @ PINTU SAHU	GYANALOKA MOHANTY	CHANDILI /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0006671/2020	MANGALA HANTAL	PRASANTA KUMAR NANDA	PADWA /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0006672/2020	NALHUA MALIK @ NRUSINGHA MALIK	DAYANIDHI MISHRA	GONDIA /71 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0006673/2020	SANTANU DAS	BIBHUDANANDA MOHAPATRA	BONTH /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0006674/2020	MAHANTA PARIDA	D.PRADHAN	GONDIA /71 /2020
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0006675/2020	SIMANCHAL SWAIN	S.K.BHANJADEO	SPL.TASK FORCE /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0006676/2020	BIJAY KUMAR MAHAR	S.K.BHANJADEO	JANKIA P.S. /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0006677/2020	MANAS RANJAN DAS @ MANTU @ MANAS	BIBHUDANANDA MOHAPATRA	DHUSURI /92 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0006678/2020	MANJEET SINGH @ MUNU	UMESH CHANDRA PATTNAIK	BADMAL /33 /2010
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	ABLAPL/0006679/2020	STATE OF ODISHA KISHORE SAHOO @ NABA KISHORE SAHOO VS	JAYADEBA BEHERA VS	// / /0 ()
172	ABLAPL/0006680/2020	STATE OF ODISHA HARAMOHAN MOHANTY VS STATE OF ODISHA	S.P.DHAL VS	// NIKIRAI /63 /2020 S.D.J.M.,KENDRAPARA(Kendrapara *) GR/0000750/2020

ORISSA HIGH COURT

MISC CASES FILED on :11/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2020 ADMLS/2/2020	ALEXANDER THE GREAT CARRIES CORP-MP	GAUTAM MISRA
2	19/2020 CRP/10/2020	UCO BANK-MP	SUBRATA KUMAR MOHANTY
3	41/2020 STREV/15/2020	BHARAT SANCHAR NIGAM LTD.-MP	PRANAYA KISHORE HARICHANDAN
4	42/2020 STREV/16/2020	BHARAT SANCHAR NIGAM LTD.-MP	PRANAYA KISHORE HARICHANDAN
5	43/2020 STREV/17/2020	BHARAT SANCHAR NIGAM LTD.-MP	PRANAYA KISHORE HARICHANDAN
6	44/2020 STREV/18/2020	BHARAT SANCHAR NIGAM LTD.-MP	PRANAYA KISHORE HARICHANDAN
7	59/2020 SA/313/2001	JITA MEHER-MP	M/S.MANOJ MISHRA
8	72/2020 MATA/66/2020	SANDHYALAYA SWAIN-MP	N.P.PATRA
9	142/2020 WPC(OAC)/912/2017	SUJIT KUMAR MISHRA-MP	M/S.SANJIB MOHANTY
10	423/2020 RVWPET/246/2020	BHUBANESWAR MUNICIPAL CORPORATION-MP	PRONOY MOHANTY
11	446/2020 FAO/563/2020	THE STATE OF ORISSA-MP	ADDL.GOV'T ADVOCATE
12	447/2020 FAO/563/2020	THE STATE OF ORISSA-MP	ADDL.GOV'T ADVOCATE
13	448/2020 FAO/564/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
14	449/2020 FAO/564/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
15	450/2020 FAO/565/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
16	451/2020 FAO/565/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADVOCATE
17	524/2020 BLAPL/2906/2020	BIJAYA KUMAR MOHAPATRA-MP	ARCHANA MOHANTY
18	525/2020 BLAPL/3534/2020	AMIT MALLIK @ AMIT MALLICK-MP	G.N.SAHU
19	527/2020 BLAPL/1873/2020	GAURA CHANDRA MOHANTA-MP	LAXMAN PRADHAN
20	529/2020 BLAPL/386/2018	SANTOSH KUMAR BEHERA@SANJI-MP	M/S.BALARAM NAYAK, S.K.BHANJADEO
21	655/2020 CRLMC/1060/2020	KAMALAKANTA TRIPATHY@BABULI-MP	DEVASHIS PANDA
22	671/2020 MACA/249/2018	M/S.ORIENTAL INSURANCE CO.LTD.-MP	M/S.ADAM ALI KHAN
23	671/2020 WA/330/2020	KANAKLATA SAHOO-MP	S.N.KAR
24	672/2020 MACA/436/2020	GOURI SANKAR SAMAL-MP	PRADEEP KUMAR MISHRA
25	672/2020 WA/346/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
26	673/2020	GOURI SANKAR SAMAL-MP	PRADEEP KUMAR MISHRA

27	MACA/436/2020 673/2020 WA/346/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
28	674/2020 MACA/435/2020	DHIRENDRANATH SOREN-MP	PRADEEP KU.MISHRA
29	674/2020 WA/346/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
30	675/2020 WA/346/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
31	676/2020 WA/347/2020	STATE OF ORISSA-MP	SR. STANDING COUNSEL (S AND ME)
32	677/2020 WA/347/2020	STATE OF ORISSA-MP	SR. STANDING COUNSEL (S AND ME)
33	678/2020 WA/347/2020	STATE OF ORISSA-MP	SR. STANDING COUNSEL (S AND ME)
34	679/2020 WA/347/2020	STATE OF ORISSA-MP	SR. STANDING COUNSEL (S AND ME)
35	680/2020 WA/348/2020	MANAGING COMMITTEE OF EKALABYA MODEL-MP	DURGESH NARAYAN RATH
36	681/2020 WA/349/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
37	682/2020 WA/349/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
38	683/2020 WA/349/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
39	684/2020 WA/349/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
40	685/2020 WA/351/2020	GOVERNING BODY OF BIREN MITRA MEMORIAL-MP	MANMAYA KUMAR DASH
41	706/2020 CRLA/347/2020	RADHUA @ RADHAKANTA PRADHAN-MP	DEVASHIS PANDA
42	707/2020 CRLA/347/2020	RADHUA @ RADHAKANTA PRADHAN-MP	DEVASHIS PANDA
43	6665/2020 WP(C)/14277/2020	BAMDEV BEHERA-MP	K.P.MISHRA
44	6666/2020 WP(C)/14278/2020	CHANDRAKANTA MISHRA-MP	ASHOK PATTANAIAK
45	6667/2020 WP(C)/14279/2020	T.LACHMAN RAO-MP	JYOTI PATNAIK
46	6668/2020 WP(C)/14280/2020	RANJAN JENA-MP	GANESH PRASAD SAMAL
47	6669/2020 WP(C)/14285/2020	SAUDAMINI MISHRA-MP	AUROVINDA MOHANTY
48	6670/2020 WP(C)/14287/2020	LAXMIPRIYA @ LAXMIPRAVA DIXIT-MP	BISWA PRAKASH DHAL
49	6671/2020 WP(C)/14289/2020	GOLAP CHANDRA KAUSHIK-MP	T.P.TRIPATHY
50	6672/2020 WP(C)/14290/2020	LAXMIPRIYA @ LAXMIPRAVA DIXIT-MP	BISWA PRAKASH DHAL
51	6673/2020 WP(C)/14291/2020	M/S. A.P. MANPOWER, CONSOLTANCY AND SECURITY PVT.LTD-MP	ANANTANJAN KHATUA
52	6674/2020 WP(C)/14292/2020	A.NARESH-MP	SAMIR KUMAR MISHRA
53	6676/2020 WP(C)/14295/2020	JAYANTI BEHERA-MP	PRASANTA KUMAR NANDA
54	6677/2020 WP(C)/14297/2020	TANUJ KUMAR SABAT-MP	ANUPAM DASH
55	6678/2020 WP(C)/14298/2020	RUDRA PRATAP LENKA-MP	L.MISHRA
56	6680/2020 WP(C)/1206/2017	KALI PRASAD MISHRA-MP	M/S.RABINARAYAN MISHRA
57	6681/2020 WP(C)/1206/2017	KALI PRASAD MISHRA-MP	M/S.RABINARAYAN MISHRA

58	6682/2020 WP(C)/3768/2020	AKSHYA MISHRA-MP	M/S.DAMODAR PATRA
59	6683/2020 WP(C)/11173/2020	DILLIP KUMAR RAY-MP	MR DILLIP KU RAY (IN PERSON)
60	6684/2020 WP(C)/14301/2020	SUJATA SATAPATHY-MP	L.K.MOHANTY
61	6685/2020 WP(C)/14302/2020	THE WARDEN, P.G.HOSTELS-MP	GURU PRASAD MOHANTY
62	6686/2020 WP(C)/14303/2020	ANANDA CHANDRA SAHOO-MP	PRABIR KUMAR RAY
63	6687/2020 WP(C)/14304/2020	JAGDEO PRASAD-MP	SANTANU KUMAR SARANGI
64	6688/2020 WP(C)/14307/2020	BINOD KUMAR AGRAWAL-MP	TRILOCHAN NANDA
65	6689/2020 WP(C)/14308/2020	PURNA CHANDRA KHITI-MP	J.N.PANDA
66	6690/2020 WP(C)/14309/2020	SASHIMANI RATH-MP	SK.KALIM UDDIN
67	6691/2020 WP(C)/14311/2020	KADAMBINI SAHOO-MP	SUPRIYA PATRA
68	6692/2020 WP(C)/3851/2020	BASANT KUMAR PALAI-MP	M/S.GOPAL KRUSHNA MOHANTY
69	6694/2020 WP(C)/14312/2020	SUSANTA KUMAR SAHU-MP	SUPRIYA PATRA
70	6695/2020 WP(C)/14313/2020	SANTILATA BISWAL-MP	CHITTARANJAN PATTNAIK
71	6696/2020 WP(C)/14315/2020	REHANA AZMI-MP	BISWAJIT PASAYAT
72	6698/2020 WP(C)/14321/2020	SIBA PRASAD PATRA-MP	A.PATNAIK
73	6699/2020 WP(C)/14324/2020	SIBA SANKAR PANDA-MP	SUBRAT KUMAR NAYAK
74	6700/2020 WP(C)/14325/2020	REBATI PRADHAN-MP	LALITENDU MISHRA
75	6701/2020 WP(C)/14326/2020	LALIT KUMAR KEJRIWAL-MP	PRASANTA KUMAR JENA
76	6702/2020 WP(C)/26105/2019	DILLIP KUMAR BEHERA-MP	M/S.SUJATA JENA
77	6703/2020 WP(C)/20172/2018	UMAKANTA BOITAI-MP	M/S HIMANSHU SEKHAR MISHRA
78	6704/2020 WP(C)/11804/2019	BILT GRAPHIC PAPER PRODUCTS LTD.-MP	M/S.N.DAS
79	6705/2020 WP(C)/12879/2020	DUSMANT MALLICK-MP	TUSAR KUMAR MISHRA
80	6706/2020 WP(C)/14328/2020	M/S EMPOWERTRANS PVT.LTD.-MP	KANANBALA ROY CHOUDHURY
81	6707/2020 WP(C)/14329/2020	M/S EMPOWERTRANS PVT.LTD.-MP	KANANBALA ROY CHOUDHURY
82	11/2020 ARBP/31/2017	RABINDRA NATH RATH-MP	
83	12/2020 FA/174/1988	HEMA-MP	S.K.NAYAK 2
84	13/2020 FA/174/1988	HEMA-MP	
85	523/2020 BLAPL/606/2020	CHATURBHUJA MAJHI-MP	
86	526/2020 BLAPL/2811/2020	KORADA BALAJI KRISHNA @ K.BALAJI KRISHNA-MP	
87	528/2020 BLAPL/1588/2020	CHANDAN MAHATO-MP	
88	555/2020 ABLAPL/5630/2020	PREMANANDA SINGH DEO-MP	
89	556/2020	DAMODAR PRADHAN @ DAMADHARA PRADHAN-MP	

90	ABLAPL/3131/2020 557/2020	KUMAR CHANDRASHEKHAR-MP
91	ABLAPL/4045/2020 558/2020	NIRAJ KUMAR-MP
92	ABLAPL/4046/2020 6675/2020	GAGAN CH.DASH-MP
93	WP(C)/1934/2009 6693/2020 WP(C)/13172/2020	KABITA SAHU-MP